	X 64		7.6		** * 1 5		Annexure -				01 2021 7:	21.07.2024	
Name of the corporate debtor: T & U Systems Automobiles Private Limited; Date of commencement of CIRP: 09.01.2024 and order received/communicated on 29.01.2024; List of creditors as on: 21.06.2024													
	List of operational creditors (Workmen) (Amount in₹)												
					Li	st of operation	ii creditors (wor	Kilicii) (Alliouli	III()				
SI. No.	Name of authorised representative, if any	Details of claim		Details of claim admitted				Amount of	Amount of any	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable	contingent claim	mutual dues, that may be set-off	under verification	admitted		
		1	1		l		NIL	l	ı	l	I		
Annexure – 6  Name of the corporate debtor: T & U Systems Automobiles Private Limited; Date of commencement of CIRP: 09.01.2024 and order received/communicated on 29.01.2024; List of creditors as on: 21.06.2024													
List of operational creditors (Employees) (Amount in₹)													
SI.	Name of authorised							Amount of	Amount of any	Amount of claim	Amount of claim not	Remarks, if any	
No.	representative, if any	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	contingent claim	mutual dues, that may be set- off	under verification	admitted		
							NIL						